

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

Item No. 261  
(IB)-1138(ND)2018

IA/1512/2019, IA/1684/2019 & IA-2020/2020

**IN THE MATTER OF:**

M/s R J Packwells Pvt. Ltd.                      ...                      Applicant/Petitioner

**Versus**

M/s. Nibula Print And Pack Pvt.                      ...                      Respondent  
Ltd.

**Under Section: 9 of IBC Code, 2016**

**Order delivered on 26.02.2021**

**CORAM:**

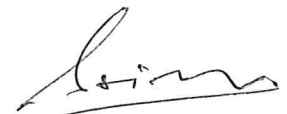
**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Mr. Sanjeev Panda Advocate for Itenderpal Singh Director of suspended board of corporate debtor, Mr. Ashok Kriplani, RP, Mr. Ritesh Khare & Mr. Akhilesh Advocate for Applicant, Ms. Nikita Anand Advocate for Commercial Tax Department, Advocate Muskaan Garg and Mr. Shailendra Singh for RP, Ms. Neha Mathen, Adv. for Resolution Applicant

**ORDER**

**Renotify this case on 19.03.2021.**



**T.S. Singh**  
**(Court Officer)**